

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

COARM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2019

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power ltd.

SECTION OF THE COMPANIES ACT: 7of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

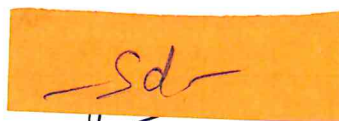
Present for the Petitioner: Mr. Arun Kathpalia, Sr. Advocate with
Ms. Ritu Bhalla & Ms. Medha Sachdeva,
Advocates

Present for the Respondent: Mr. NPS Chawla, Mr. Aaryan Sharma,
Mr. Rana S. Biswas & Mr. Sunil Sharma
Advocates
Mr. Brijesh Kumar Tamber & Mr. Vijay Singh
Bist, Advocates

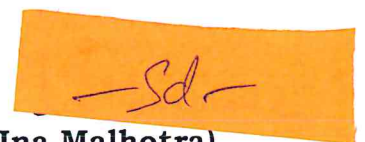
ORDER

Arguments in CA 237/18 filed by a Resolution Applicant part heard.

Further arguments to continue on 26th September, 2019 at 3 pm.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)